

[Shri Nanda]

information on the subject. As you, Sir, rightly pointed out, it is a matter to be dealt with by the State and we have helped to the extent possible. We have tried to provide all the finance that was required. We assisted in setting up a suitable organisation—the State Flood Control Board. We set up a Commission for that area—Ganga River Commission—and there is a Central Flood Control Board. All the funds that were required for this season had been supplied. Of course, the flood control and protection measures cannot be carried out in one season. Therefore, it may be that some havoc had occurred. I will get more information if the hon. Member wants.

Mr. Speaker: The hon. Member may seek some other way of discussing this question in this House. I cannot give my consent for an adjournment motion of this kind.

DEATHS OF SHRI N. M. JOSHI AND SHRI PATIRAM ROY

Mr. Speaker: I have to inform the House of the very sad demise of two of our friends, namely, Shri N. M. Joshi and Shri Patiram Roy. Shri N. M. Joshi was well known to all of us and personally I knew him as one of the foremost nationalist workers from 1915 onwards and as one of the members of the Servants of India Society. His special interest during his latter years was labour. He was a man of sterling character and independence. Though he was coming to the Central Legislature as a nominated member he mostly voted against the Government which nominated him when he was convinced that the Government was not doing the proper thing. He was a man of that character.

Shri Patiram Roy was a sitting Member of the House and he passed away on the 14th July 1955 at the Willingdon Nursing Home in New Delhi. He died at the comparatively early age of 55. He was a member of the Bengal Legislative Assembly from

1937 to 1946 and a member of the Bengal Legislative Council in 1946-47.

We mourn the loss of these friends and I am sure the House will join me in conveying our condolences to their families. The House may stand in silence for a minute to express its sorrow.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I have to inform the House that the following Bills, which were passed by the Houses of Parliament during the Ninth Session, were assented to by the President during the intervening period:

1. The Constitution (Fourth Amendment) Bill, 1954.
2. The Medicinal and Toilet Preparations (Excise Duties) Bill, 1954.
3. The Indian Railways (Amendment) Bill, 1955.
4. The Insurance (Amendment) Bill, 1955.
5. The Commanders-in-Chief (Change in Designation) Bill, 1955.
6. The Hyderabad Export Duties (Validation) Bill, 1955.
7. The Sea Customs (Amendment) Bill, 1954.
8. The Untouchability (Offences) Bill, 1954.
9. The State Bank of India Bill, 1955.
10. The Reserve Bank of India (Amendment) Bill, 1955.
11. The Hindu Marriage Bill, 1954.